

ANNEXURE - 9

Name of the corporate debtor: Aastha Buildhome Developers Private Limited (in Liquidation)

Date of commencement of CIRP: 09.12.2022

Liquidation Commencement date: 17.08.2026

List of Creditors as on: 26.09.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

Claims received during Liquidation

Amount in Rs.

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	Saharan Avas Vikas Private Limited	31.08.2026	15,750,000	0	other than financial creditors and operational creditors	NA	NA	Under verification	NA	NA	Under verification	0	15,750,000	Under Verification. Pending clarification from the creditor
2.	Saharan Avas Vikas Private Limited	31.08.2026	24,70,000	0	other than financial creditors and operational creditors	NA	NA	Under verification	NA	NA	Under verification	0	24,70,000	Under Verification. Pending clarification from the creditor
	TOTAL		1,82,20,000										1,82,20,000	

Pratibha Khandelwal

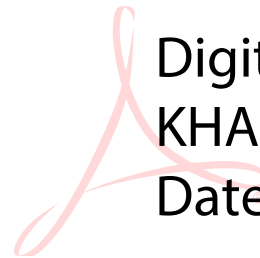
Liquidator

(Appointed as Liquidator in the matter of Saroj Gupta Vs Aastha Buildhome Developers Private Limited vide Hon'ble NCLT, Jaipur Bench order dated 17.08.2026)

IP_Registration_no. IBBI/IPA-002/IP-N00031/2016-2017/10068

AFA No: AA2/10068/02/311226/204035 Valid till 31.12.2026

**PRATIBHA
KHANDELWAL**



Digitally signed by PRATIBHA
KHANDELWAL

Date: 2026.10.01 11:44:19 +05'30'